

वेबसाईट
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प्रधान जिला एवं सत्र न्यायालय
दायरी संख्या 457 (G)

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURTS COMPLEX, NEW DELHI 110 016**

ORDER

In view of the administrative exigency, the following transfer and posting is hereby made with immediate effect till further orders:-

S.No.	Name of the Official	From	To
1	Ms. Arati Nayak D/o Sh. Parameshwar Nayak (EC: 92274910)	Desg.: Peon Role : Peon Posting: Office Pool, Administration Branch, South District	Desg.: Peon Role : Orderly Posting: In the court of Ms. Radha Kulshreshtha, JMFC- 01 (NI Act), South District
2	Sh. Kuldeep Rana S/o Sh. Parameshwar Nayak (EC: 53426042)	Desg.: Peon Role : Orderly Posting: In the court of Ms. Radha Kulshreshtha, JMFC- 01 (NI Act), South District	Desg.: Peon Role : Peon Posting: Office Pool, Administration Branch, South District

Note:- Non-compliance of transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the erring official.

(GURVINDER PAL SINGH)
Principal District & Sessions Judge
South District, Saket Courts, New Delhi

No. Admn.III/P&T/South/Saket/2026/ 3269 - 3282

Dated, New Delhi the 20-1-26

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari, Delhi.
2. The Officer In-Charge concerned.
3. The Ld. Presiding Officer concerned.
4. Personal Secretary to Ld. Principal District & Sessions Judge, South District.
5. The Drawing and Disbursing Officer, South District.
6. The Administrative Officer (Judicial), Administration Branch, (HQs), Tis Hazari, Delhi.
7. Website Committee, HQs, Tis Hazari, Delhi.
8. The PRO, South District
9. Dealing Official, LAYERS Seat, Tis Hazari Courts, Delhi
10. Dealing Official, R&I Branch, South District for uploading on LAYERS.
11. Official concerned.
12. Guard File.

Signature
Officer Incharge, Admn.Branch,
South District, Saket Courts, New Delhi